

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3153/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, ____ April, 2023.

Sub:- **Station leave permission.**

Ref:- No. HC(IB) –VIG/01/2023/ Dated the 5th April, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **station leave permission from 07.04.2023 to 09.04.2023.**

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/3154-3155/A, dated 11.04.2023

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.
2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)